

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 04.03.2021

Sl No	CrI MP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	1403/2021	Pandi S/o. Otcha Thevar	54/2021	Thirumangalam Town	4(1-A),4(1)(i) of TNP Act	8.2.2021	PAT.S.Iyappakathirivel
2	1460/2021	S.Kanakavalli, W/o.Sivapandian	1797/2020	S.S.Colony	147,148,149,323,324,307 and 302 r/w 114 of IPC	19.02.2021	M.Meenal Pandian
3	1461/2021	Ponnalagu, w/o.Ramachandran	36/2021	Kallikudi	4(1-A)of TNP Act	13-02-2021	PAT.S.Iyyappakathirivel
4	1462/2021	Amirthavalli, W/o.Manithevar	48/2021	Nagamalaipudukottai	4(1-A), 4(1)(a)of TNP Act	16-02-2021	Sundarrajan
5	1513/2021	Aarthi, W/o.Padithurai	125/2019	Austinpatti	302 of IPC	19-02-2021	C.Senthamilselvan
6	1587/2021	Ranjithkumar @ Ranjith S/o.Ashokan	125/2019	Austinpatti	302 @ 147,148,342,302, 109,120(b) of IPC	19.2.2021	S.Manojkumar
7	1514/2021	Sundarrajan @ Sundarraj , S/o.Karuppaiah	1527/2020	Palamedu	109 147 148 341 302 of IPC	31-12-2020	P.Gopinath

8	1546/ 2021	1.S.Alaguraja @ Kotturaja, S/o.Solaiyappan 2. S.Raja @ Undial Raja, S/o.Subramani	1166/ 2020	Keerathurai	147 148 294(b) 307 341 302 of IPC	17.11.2020	Na.Manimaran
9	1547/ 2021	M.Samynathan, S/o.Muthuchamy Thevar	08/ 2021	Nagamalai Pudukottai	294 & 307 IPC @ of IPC	10.01.2021	M.Nagaraj
10	1649/ 2021	Manishkumar S/o.Sadenthirayadav	37/ 2021	Appanthirupa thi	420 IPC	5.2.2021	P.Jeyaganesan
11	1650/ 2021	Vigneswaran S/o. Sanmugam	101/ 2021	Karimedu	147,341, 294(b),323, 324,307, 506(ii) of IPC	21.1.2021	P.Jeyaganesan
12	1651/ 2021	K.Chelliah S/o.Karuppan	64/ 2020	Land Grabbing Special Wing, Madurai City	465,466,468,4 71 and 120(b) of IPC	9.2.2021	L.Absar Usain
13	1652/ 2021	Thayammal W/o.Mokkai	14/ 2021	Valanthur	509,452,323,3 24,379 (NP),506 (ii) of IPC @ 509,452,323,3 24,379 (NP),307, 506(ii) of IPC	23.2.2021	P.S.Nagarajan
14	1598/ 2021	1)Manikandan S/o.Mokkai 2)Perumal S/o. Mokkai 3)Pennilal @ Uma W/o. Manikandan	14/ 2021	Valanthur	509,452,323,3 24,379,506(ii) IPC	AB	P.S.Nagarajan

15	1675/ 2021	1. Manikandan S/o. Mokkalai 2. Perumal S/o. Mokkalai 3. Pennilal @ Uma W/o. Manikandan	14/ 2021	Valanthur P.S.	509, 452, 323, 324,379 (NP), 506(ii) IPC	AMENDMENT PETITION	P. S. Nagarajan.
16	1653/ 2021	Balamurugan S/o. Periyasamy	49/ 2021	Perunkudi	399 of IPC	16.2.2021	G.Sridhar
17	1654/ 2021	Velayutham S/o Natarajan	1805/ 2020	Karimedu	302 of IPC	12.12.2020	R.Sasikumar

ANTICIPATORY BAIL PETITIONS

18	1295/ 2020	1.Muniswaran S/o.Chandran 2.Chellaiyee W/o.Chandran	7/ 2020	AWPS Tallakulam	498(A) 406 of IPC	AB IB 11.5.2020	D.Joseph Nedumaran 9865085439 I.Sekar 9842182566
19	649/ 2021	M.Chinnadaikkan (Sekar) S/o. Muthu	33/ 2020	DCB, Madurai	120(B), 420, 406 and 506(i) IPC	AB	R. Vijaya Gopal 8637683685
	01/20 21 in Crmp No.6 49/20 21	B.Premalatha, W/o.Balachandran	33/ 2020	DCB, Madurai	120(B), 420, 406 and 506(i) IPC	INTERVEN ER	A.Raman 9944077432
20	1010/ 2021	Thirumalalagu, s/o. Iruvathan Ambalam	33/ 2020	DCB, Madurai	468,471, 406 and 420 IPC	AB	K.Sathishkumar 9976827300
21	1197/ 2021	1.Kitcha Ramesh @ Ramesh S/o. Arumugam 2.Shoba, W/o.Ramesh	48/ 2021	Thilagar Thidal	420 of IPC	AB	M.Mohamed Rafi

	1/2021 In 1197/2021	Charles John Kennedy, S/o. Viswasam	48/2021	Thilagar Thidal	420 of IPC	INTERVEN ER	C.Karthikeya
22	1294/2021	1)Pawya D/o. Ravindran 2)S.Sumesh S/o. A.V.Santhosam	166/2021	Tallakulam	447,294(b),10 9,506(i) of IPC r/w 3(1) of TNPPDL Act	AB INTERVEN ER	A.Nedunchelian D.Saravanan
23	1296/2021	Nagaraj S/o.Azhagumalai	139/2020	Mathichiyam	379 of IPC	AB	G.Sridhar
24	1344/2021	Arun @ Arul S/o. Alagarsamy	41/2021	Keelavalavu	147,148,294(b), 323,324 and 506(ii) of IPC	AB	V.A.Dhana Aravindha Balaji
25	1349/2021	Saravanan @ Thandu S/o. Sathiyamoorthi	41/2021	Keelavalavu	147,148, 294(b),32332 4, 506(ii) of IPC r/w 4 of TNPWH Act	AB	V.Duraipandian
26	1381/2021	S.Nagasambatham @ Rajes S/o.S.Samy Kannan	79/2021	Samayanallur	294(b),323, 506(ii), 379(NP) of IPC and 4 of TNPWH Act	AB	S.HariGopala Krishnan
27	1411/2021	M.Manikalai S/o. Mayee	1747/2020	Austinpatti	302,324, 506(ii),147,14 8,115, 120(b),212 of IPC	AB	A.K.Ramasamy
28	1413/2021	P.Karthik S/o.Pavuraj	23/2021	Keerathurai	294(b),224,50 6(ii) of IPC and Sec. 4 of TNPWH Act	AB	G.Guru Rajasekar

29	1414/ 2021	Gnanasoundari W/o.Selvam	58/ 2021	Checkkanura ni	380 of IPC	AB	M.Jayapal
30	1517/ 2021	Rishivaran, S/o.Smiles	12/ 2021	Traffic Investigation wing -III Madurai City	279,337 of IPC r/w sec3(1) of TBPPDL Act r/w 187 185 of Motor vehicle Act 1988	AB	M.Ayyappan
31	1518/ 2021	R.Arumugam, s/o.Rathinam	1/ 2021	CCIW Madurai City	406 409 420 r/w 120(B) of Ipc	AB	P.S.Nagarajan
32	1519/ 2021	1.P.Thangadurai, s/o.Perumal 2.C.Chinnathambi, S/o.Chinnakaruppan 3.S.Poomalai, W/o.Sekar 4.T.Narmatha, W/o.Thangadurai 5.C.Nathiya, W/o.Chinnathambi 6.G.Nanthini, W/o.Ganesan	52/ 2021	Keelavalavu	147 148 294(b) 355 323 324 506(ii) of IPC and Sec 4 of TNWH Act	AB	M.Ponnaiah
33	1676/ 2021	1. Thangaduarai 2. C. Chinnathambi 3. S. Poomalai 4. T. Narmatha 5. C. Nathiya 6. G. Nanthini	52/ 2021	Keelavalavu	147,148, 294(b), 355, 323, 324, 506(ii), 379 (NP) IPC and Sec. 4 of TNWH Act.	AMENDM ENT PETITION	M. Ponnaiah
34	1522/ 2021	Srinivasan Saravanan, S/o.Muniyasamy	28/ 2016	Central Crime Branch Madurai	406 419 420 468 471 and 506(i) of IPC	AB	B.Murugan

35	1552/ 2021	Savudi @ Chowdi, S/o.Oyyappan	93/ 2021	K.Pudur	420 465 468 471 of IPC	AB	M.Periyakaruppan
36	1592/ 2021	R.Parimalam W/o. ChandraBose	52/ 2021	Thirumangalam Taluk	120(b),201,40 3,406,408,420, 465,468,471,5 06(i) of IPC and 65 of IT Act	AB	V.Sivakumar
	01/20 21 in Crmp No. 1592/ 2021	Mrs.Frances Amanda Murphy	52/ 2021	Thirumangalam Taluk	120(b),201,40 3,406,408,420, 465,468,471,5 06(i) of IPC and 65 of IT Act	INTERVEN ER	S.V.Shanmugam
37	1593/ 2021	Vijaya W/o.Arumugam	52/ 2021	Thirumangalam Taluk	120(b),201,40 3,406,408,420, 465,468,471,5 06(i) of IPC and 65 of IT Act	AB	V.Sivakumar
	01/20 21 in Crmp No. 1593/ 2021	Mrs.Frances Amanda Murphy	52/ 2021	Thirumangalam Taluk	120(b),201,40 3,406,408,420, 465,468,471,5 06(i) of IPC and 65 of IT Act	INTERVEN ER	S.V.Shanmugam
38	1594/ 2021	Anandhi D/o. Dhanasekaran	52/ 2021	Thirumangalam Taluk	120(b),201,40 3,406,408,420, 465,468,471,5 06(i) of IPC and 65 of IT Act	AB	V.Sivakumar
	01/20 21 in Crmp No. 1594/ 2021	Mrs.Frances Amanda Murphy	52/ 2021	Thirumangalam Taluk	120(b),201,40 3,406,408,420, 465,468,471,5 06(i) of IPC and 65 of IT Act	INTERVEN ER	S.V.Shanmugam

39	1634/ 2021	1. Balamurugan @ Ballu Bala, S/o.Ravi 2. Raja, S/o.Ravi	83/20 21	Subramaniapuram	147 148 294(b) 323 324 506(ii) and 379(NP) IPC	AB	L.Sivakumar
40	1661/ 2021	Ganesa Moorthy @ MattuMoolai Ganesan S/o. Velmurugan	83/20 21	Subramaniyapuram	147,148, 294(b),32332 4,506 (ii) and 379(NP) of IPC	AB	P.Jagadeesan
41	1655/ 2021	V.Raja S/o. Vellaisamy	9/ 2021	CCB, Madurai City	409 of IPC	AB	S.Manojkumar
42	1656/ 2021	Viswanathan S/o.Annamalai	926/ 2020	karimedu	420 of IPC	AB	I.Kannan
43	1657/ 2021	Brinda Mary Christy W/o. Rooban	Not know n/202 1	K.Pudur	420 of IPC	AB	A.K.Alagarsamy
44	1658/ 2021	N.Natarajan S/o.N.Nagarajan	Not Know n/202 1	Thirupparankundram AWPS	420 of IPC	AB	S.Jeyasingh
45	1659/ 2021	Nagaraj S/o. Mathivanan	245/ 2021	Annanagar	342,294(b)32 3,506 (ii) of IPC	AB	D.Arul Joseph
46	1660/ 2021	Vikki @ Vigneshwaran S/o. Manikandan	245/ 2021	Annanagar	342,294(b)32 3,506 (ii) of IPC	AB	K.Balus

47	1662/ 2021	1.Satheesh S/o. Murugan 2. Parimala W/o. Murugan 3. Murugan S/o. Muthan	60/ 2021	Checkkanu rani	147,452, 294(b),323 and 506(i) of IPC	AB	M.Kubendiran
48	1663/ 2021	1. Saravanan @ Saravanakumar S/o. Veeranan 2. Karthick @ Karthickraja S/o. Bose	115/ 2021	KoodalPudur	294(b), 324, 506(ii) of IPC	AB	M.Sadayandi
49	1664/ 2021	R.Krishnamoorthy S/o. Rajalingam	52/ 2021	Sholavandan	147, 294(b), 448,506(i) of IPC	AB	S.Sivakumar
50	1665/ 2021	1.Kathir S/o.Pandi 2.Bala @ Balamurugan S/o.Ponnuchamy	171/ 2021	Sellur	294(b),357,50 6(i) of IPC r/w 4 of TNPWH Act	AB	R.Prasanth
51	1666/ 2021	1.Selvam, S/o.Palaniyandi 2.Ranjith @ Ranjithkumar S/o. Selvam 3.Ramachandran S/o.Palaniyandi 4.Prakash S/o. Raja	93/ 2021	Vadipatti	294(b),342,32 3,506(i) of IPC	AB	V.Alagarsamy

CONDITION RELAXATION PETITION

Sl No	CrIM P No	Accused Name	Cr. No	P.S	Sec.	Advocate Name
52	1355/ 2021	1)J.Rajaram S/o.Jeyamani 2)Jeyamani S/o.Periyanan 3)Azhagu S/o.Periyanan	1852/ 2020	Alanganallur	294(b),323 and 506(ii) of IPC	P.Periyarvendhan

53	1529/ 2021	Palani @ Palani mani, s/o.Chelliah Servai	2483/ 2020	Tallakulam	447 147 148 294(b) 427 and 506(ii) IPC r/w sec.3 of TNPPDL Act	A. Banumathy
54	1667/ 2021	Ravichandran S/o. Murugan	305/ 2020	M.Chatrapatti	294(b),341,307 of IPC	M.Muthusamy
55	1668/ 2021	1.Chelladurai S/o. Priyaalagumalai 2.Muthaiah S/o. Vasimalai	32/2021	Elumalai	379 of IPC r/w Sec. 21(1) and 25(v) of MMDR Act	O.D.Rajkumar
56	1669/ 2021	1.Vivekanandan S/o.Vijayarajan 2.T.Vijayarajan S/o.V.N.Thalamalai Nadar 3.V.Vasuki W/o. Vijayarajan 4.V.Vigneshwaran S/o.V.N.Thalamalai Nadar	33/2020	Thirupparank undram AWPS	498(A),406,506(i) of IPC	S.Dinesh
57	1670/ 2021	1. Sikkandar S/o. Abdul Karim 2. Sultan Alaudeen S/o. Kulmohamed 3. Muhammed Fareed S/o. Mahamed Yusuf John 4. Syed Ibrahim S/o. Meeran 5. Syed Eshack S/o. Sultan Mohamed 6. Ramzan S/o. Johnba 7. Mohamed Ashik S/o. Sheik Ali 8. Mohamed Ibrahim S/o. Vava Buhardeen 9. Mohamed Abdullah S/o. Mohamed Sherif	42/2021	Tallakulam	147, 148, 341, 294(b), 427 and 506(i) of IPC	A. Syed Kather
58	1671/ 2021	B.Pravinkumar S/o. Balamurugan	14/2020	Samayanallur	498(A),294(b),40 6 and 506(ii) of IPC and Sec. 4 of TNPWH Act	G.Velumani

CONDITION MODIFICATION PETITION

59	1672/2021	Athiparameswaran @ Paraman @ Hitler Paraman S/o. Boominathan.	1466/ 2020	Silaiman	392, 397 and 506(ii) of IPC.	C. Karthikeya.
60	1673/2021	Athiparameswaran @ Paraman @ Hitler Paraman S/o. Boominathan.	1463/ 2020	Silaiman	394 IPC	C. Karthikeya.
61	1674/2021	Athiparameswaran @ Paraman @ Hitler Paraman S/o. Boominathan.	1343/ 2020	Silaiman	394 IPC	C. Karthikeya.

SUSPENSION OF SENTENCE

62	Crmp No.1317/2021 & CRLR No.29/2021	Akash Raghupathi, S/o.Muniasamy	-	Avaniyapuram	S.Ayyapparaja
63	Crmp No.1319/2021 & CRLR No.31/2021	Markanda Boopathy, S/o.Murugan	-	Mathichiyam	D.Sumathi